

**श्री किशवर्धे :** पिछले दो साल से इन आंशुओं को सही करने के लिए गवर्नमेंट ने एक नया तरीका अख्तियार किया है, कुछ पाटियां मूलतः स्टेट्स में जाती हैं और वहां फसल काटते वक़्त कुछ रक़बे की फसल खुद काट करके अन्दाज़ा करती हैं कि गवर्नमेंट की जो रिपोर्टें हैं वह ग़लत हैं या सही हैं।

#### DECCAN AIRWAYS PLANE (REPORT)

\*1478. **Shri A. C. Guha:** Will the Minister of Communications be pleased to state:

(a) the main points made out in the report of the enquiry into the air accident near Delhi this year of the Deccan Airways Plane;

(b) if there have been any recommendations particularly regarding the Deccan Airways;

(c) if so, what they are and what action Government propose to take on them; and

(d) whether the report has assigned any cause of the accident?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The Report is a long one. Copies of it have been placed in the Library.

(b) No, Sir.

(c) Does not arise.

(d) Yes, failure of the port engine probably due to starvation of fuel supply just before landing, when the plane was taking a steep turn of some duration in a banked attitude.

**Shri A. C. Guha:** May I have at least the broad lines of the report? I have asked only for some main points in the report, not the whole report.

**Mr. Speaker:** The report is already in the Library. It will be difficult to summarise that report in a short form in the Question-hour.

**Shri A. C. Guha:** May I know if the enquiry committee has gone into the causes of so many accidents to the Deccan Airways planes?

**Shri Raj Bahadur:** The enquiry committee essentially concentrated itself on the accident that was referred to it for enquiry.

**Shri A. C. Guha:** May I know whether there was anything mentioned in the report as regards the overstraining of the pilots due to not having had sufficient rest?

**Shri Raj Bahadur:** No, Sir.

**Mr. Speaker:** These questions were put some time back and there was also a short notice question on it.

**Shri A. C. Guha:** But the report was not available then.

**श्री पी० एन० राजभोज :** क्या यह बात सच है कि डकेन ऐयरवेज में जो आये दिन हादसे हो रहे हैं, उन से लोगों का विश्वास कम हो रहा है ?

**श्री राज बहादुर :** यह बात सही नहीं है।

**Shri Nana Das:** May I know the total number of people killed in air accidents in India during 1951-52.

**Shri A. C. Guha:** May I know if any of the recommendations of the committee has been given effect to?

**Shri Raj Bahadur:** Yes; several.

**Shri A. C. Guha:** May I know on which of the recommendations of the committee action has been taken?

**Mr. Speaker:** It is again going into the report.

**Shri Syamnanandan Sahaya:** Is the hon. Minister aware of the recent impression about the Deccan Airways which is incorporated in the saying as it goes now: fly other airways and see the world; fly Deccan Airways and see the next world?

**Shri A. C. Guha:** Has the attention of the hon. Minister been drawn to the conclusion of the committee that the accident was due to error of judgment by the pilot when attempting landing during night. He misjudged the approach, under-shot and hit the top branches of a tree.

**Shri Raj Bahadur:** I am afraid the hon. Member is referring to the Dum Dum accident, not the Safdarjung accident.

#### CENTRAL CIVIL SERVICES

\*1479. **Shri Krishna Chandra:** Will the Minister of Home Affairs be pleased to state:

(a) whether there are any temporary employees in the Central Civil Services; and

(b) what are the rules regulating recruitment, promotion etc., of such persons?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) Rules regulating recruitment, promotion, etc. to the various posts/grades differ from Service to Service. In the case of the same category of posts/grades, requirements for temporary recruitment are not generally different from those for permanent recruitment. All temporary employees (i.e. those that do not have a lien on any permanent post) are governed by the provisions of the Central Civil Services (Temporary Service) Rules, 1949.

**Shri Krishna Chandra:** May I know whether these posts are temporary or the employees working in those vacancies are temporary?

**Dr. Katju:** Which posts?

**Shri Krishna Chandra:** I want to know whether these employees are temporary, or whether they are working on posts which are temporary?

**Dr. Katju:** The question still requires some clarification.

**Mr. Speaker:** The hon. Minister referred to the temporary nature of the establishment. He wants to know whether the posts against which they are shown are temporary or the employees are working in a temporary capacity against those posts?

**Dr. Katju:** There are temporary posts and temporary employees.

**Shri Krishna Chandra:** For how long have these temporary posts been in existence?

**Dr. Katju:** From one year, I believe, to ten years.

**Shri Krishna Chandra:** Has any legislation been recently passed for recruitment, etc., of the Central Services?

**Dr. Katju:** I am not quite sure about any legislation. But may I add, Sir, that during war-time there was enormous expansion in the Secretariat and recruitment was made to these posts on a temporary basis. We are trying to absorb as many as we can. We are trying to make them permanent, quasi-permanent. It is a very complicated matter.

**Shri A. M. Thomas:** May I know, Sir, whether there is any proposal before Government to disturb the Central Secretariat Reorganisation Scheme arrived on the recommendations of the United Public Service Commission?

**Dr. Katju:** I do not think so. The implementation of the Central Secretariat Reorganisation Scheme has been nearly completed and it is being worked out.

**Sardar Hukam Singh:** May I know whether it is a fact that the displaced persons who were permanent employees in their original homes and had served for more than twenty years and who have been absorbed here are all kept on temporary lists?

**Dr. Katju:** The general statement is not quite accurate. Some are temporary; some are permanent; some are quasi-permanent. I would ask my hon. friend, if he wants a detailed answer, to let me have the favour of a question about it.

**Shri Nana Das:** May I know the number of Scheduled Castes among the temporary employees.

**Mr. Speaker:** Order, order.

**"GROW MORE FOOD" ENQUIRY COMMITTEE**

\*1480. **Shri Jhulan Sinha:** Will the Minister of Food and Agriculture be pleased to state:

(a) the personnel and terms of reference of the Committee appointed for examining the working of the "Grow More Food" campaign; and

(b) the progress made by the Committee so far?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) The hon. Member's attention is invited to the Government of India Resolutions No. F.1-2/52-GS(P), dated the 8th and 18th February 1952, copies of which are placed on the Table of the House. [See Appendix VII, annexure No. 30.]

(b) The Committee has just concluded its work and submitted its report to Government.

**Shri Jhulan Sinha:** Do Government propose to lay a copy of the report on the Table of the House?

**Shri Kidwai:** Of course..

**Shri Jhulan Sinha:** Is the hon. Minister in a position to give a succinct survey of the recommendations?

**Shri Kidwai:** The report itself will be placed on the Table of the House and while doing so Government will give its views on the recommendations.

**Shri Velayudhan:** May I know the expenditure incurred by this committee and how long it took to complete its report?